1

of the method of hanging a convict with a rope was examined in the past and the medical opinion did not recommend any chance in the present method of execution by judicial hanging having regard to the state of scientific knowledge. The Law Commission also went into this question in a greater detail in their Thirty-tiff Leport and did not recommend any change in the law on this point,

## Smuggling of arms from Pakistan

- ...1641. SHRI H. N. NANJE GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a large number of arms are being smuggled into India from Pakistan;
- (b) whether recently guns manufactured in Pakistan have been seized in Jammu and Kashmir;
- (c) whether Government have received similar reports from other border States and if so, the steps Government have taken to curb them; and
- (d) whether Government have ensured that such arms are not going into the hands of the anti-social elements and dacoits and if so, the steps taken in this direction and the number of persons arrested who are dealing in this arms trade?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) to (d) The require information is being collected and will be laid down on the Table of the House on receipt.

## Relative position of Rural and urban employment in Delhi

1642. SHRI BHIKU RAM JAIN: Will the Minister of LABOUR be pleased to state:

(a) the relative position of employment in the rural and urban regions of the Union Territory of Delhi;

- (b) whether it is a fact that unemployment in rural Delhi is much more than in urban Delhi; and
- (c) what steps Government propose to take to generate employment for the rural population which is being driven to near destitution?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) and (b) As per survey on Employment and Unemployment conducted during July 1977 to June 1978 in the Union Territory of Delhi as part of All India National Sample Survey Organisation Programme (32nd Round), percentage of unemployed to working age population (15—59 years) is 6.36 in urban areas and 9.13 in rural areas. No survey has been conducted after 1977-78,

(c) Generation of employment opportunities is an established objective of all development schemes being implemented in rural areas of Delhi. Some of the important schemes being implemented in rural areas are: setup of rural industrial Estates; work sheds in rural areas; Training of Rural Youths for Self-Employment (TRYSEM); Industries Survey Rural Business (I.S.B.) by District Development Agency; assistance marginal and small farmers, agriculture labourers and rural artisans etc. Further the different schemes being implemented under Minimum Needs Programme, such as, rural electrification etc. are highly rural employment-criented.

## Minimum wages for agricultural workers

1644. SHRI VIJAY KUMAR YADAV: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government have evolved five points for-